

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4962

ANSWERED ON:25.04.2013

SHORTAGE OF WATER RESOURCES

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**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the country is likely to face acute water shortage by 2025 as per the water management and development policy of the Government, if so, the details thereof;
- (b) the State-wise details of the concrete measures being taken by the Government for better water management to fulfil the future needs of the people;
- (c) whether funds have been allocated to implement schemes during 11th Five Year Plan and if so, the details thereof, State/ UT-wise;
- (d) whether the Union Government has received any proposals related to drinking water from State Governments and if so, the State/UT-wise details thereof; and
- (e) whether the proposals have been approved by the Union Government and if so, the details thereof?

**Answer**

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) The National Water Policy, 2012 states that large parts of India have already become water stressed and that rapid growth in demand for water due to population growth, urbanization and changing lifestyle pose serious challenges to water security.

(b) & (c) Government of India provides technical and financial assistance to State Governments to increase storage capacity and encourage sustainable development and efficient management of water resources through various schemes and programmes namely "Accelerated Irrigation Benefits Programme (AIBP)", "Command Area Development and Water Management Programme", "Repair, Renovation and Restoration of Water Bodies" and Artificial Recharge to Ground Water. The details of State wise funds released under the above mentioned schemes / programmes during the 11th Five Year Plan (2007-08, 2008-09, 2009-10, 2010-11 & 2011-12) are at Annexures I to IV respectively.

(d) & (e) The Ministry of Drinking Water & Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide drinking water to the rural areas. The State Governments are vested with powers to plan, execute and implement drinking water supply schemes under NRDWP. The allocation and releases made to the States/UTs under NRDWP during the financial year 2012-13 as reported by the States/UTs on the online Integrated Management Information System of the Ministry of Drinking Water and Sanitation, is at Annexure V.